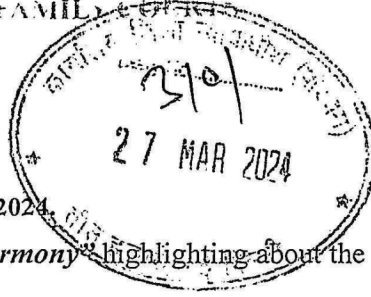


OFFICE OF THE PRINCIPAL JUDGE (HQs) : FAMILY COURTS

DWARKA, NEW DELHI

CIRCULAR

08  
28/3/24



This is in continuation of Circular No. 2105-2227 dtd. 01.02.2024.

Delhi Family Courts endeavours to publish a Journal "Harmony" highlighting about the successful functioning of Family Courts in Delhi.

The all Judicial Officers and officials of District Court of Delhi and Family Courts of Delhi and Principal Counsellors/Counsellors posted in Family Courts, Delhi are requested to send their write ups (articles, stories and poems etc on family matters) in Hindi or in English latest by 15.04.2024 to enable the Family Courts to publish them in Journal "Harmony". Hard copies of write ups may be sent directly to Library Branch, Family Courts (HQs), 4<sup>th</sup> Floor, Admin. Block, Dwarka District Courts Complex, New Delhi and soft copies may be sent through an email at [delhifamilycourts@gmail.com](mailto:delhifamilycourts@gmail.com)

Sanj 26/3/24

(SANJEEV JAIN)

Chairperson, Library and News letter & Publishing Magazine Harmony and Calendar Committee/Principal Judge, Family Courts, East, Karkardooma Courts, Delhi

No. 5603-5704

Dated 26 MAR 2024

Copy forwarded to:-

1. All Ld. Principal District & Sessions Judges at Tis Hazari, <sup>west</sup> Patiala House, Karkardooma, Rohini, Dwarka, Saket, Rouse Avaneue Courts, Delhi/New Delhi with a request to circulate it further amongst all Judicial Officers and officials of their concerned District.
2. All Principal Judges, Addl. Principal Judge, Judicial Officers of Family Courts at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka, Saket, Delhi/New Delhi.
3. Principal Counsellors and Counsellors of Family Courts, Delhi/ New Delhi.
4. PS to Ld. Principal Judge(HQs), Family Courts, Dwarka.
5. Computer Branch, Family Courts, Dwarka to upload the same on the website of Family Courts (HQs), Delhi
6. All the Branch Incharges/Readers of all Family Courts at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka, Saket, Delhi/New Delhi to bring the circular in notice to staff posted with them.

Sanj 26/3/24

Chairperson, Library and News letter & Publishing Magazine Harmony and Calendar Committee/Principal Judge, Family Courts, East, Karkardooma Courts, Delhi

PD 283(w)  
28/03/2024

5/11/24

OTC/Gent/w

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

102 60-10334  
No \_\_\_\_\_/Cirl./Genl./West/THC/2024

Dated 30/3/24

**Sub:- Regarding publication of the Journal "Harmony" highlighting about the successful functioning of Family Courts in Delhi.**

Forwarded copy of the Circular No. 5603-5704 Dated 26.03.2024 received, on the subject cited above, from from Sh. Sanjeev Jain, Chairperson, Library and News letter & Publishing Magazine Harmony and Calendar Committee/Principal Judge, Family Courts, East, Karkardoom Courts, Delhi to circulate the same for information and necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Official to upload the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.



(Ajay Gupta)  
District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**